

ACT NO. XV OF 1890.

PASSED BY THE GOVERNOR GENERAL OF INDIA IN COUNCIL.

(Received the assent of the Governor General on the 29th August, 1890.)

An Act to amend the Indian Paper Currency Act, 1882.

WHEREAS it is expedient to authorise an increase of the amount which may be invested in securities of the Government of India out of the coin and bullion received for currency notes under the law relating to the Government paper currency; It is hereby enacted as follows:—

Amendment
of section 19,
Act XX,
1882.

1. Section 19 of the Indian Paper Currency Act, 1882, shall be read as if for the words "sixty millions" the words "eighty millions" were substituted.

XX of 1